# IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

### **BEFORE**

# HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV ON THE 29<sup>th</sup> OF JANUARY, 2024

# MISC. PETITION No. 3584 of 2021

## **BETWEEN:-**

- 1. ASHOK SINGH YADAV, AGED ABOUT 50 YEARS, S/O SHRI DONGAR SINGH YADAV, R/O GANESH GARDEN, NEAR YADAV DHARAMKANTA, GADAIPURA, GWALIOR, (MADHYA PRADESH)
- 2. ANURAG DIXIT, AGED ABOUT 43 YEARS, S/O SHRI GIRISH KUMAR DIXIT, R/O RAJENDRA PRASAD COLONY, TANSEN ROAD, GWALIOR, (MADHYA PRADESH)

....PETITIONERS

DECDONDENTS

(BY SHRI LOKENDRA SHARMA - ADVOCATE)

### **AND**

- 1. JAGPAL SINGH, AGED ABOUT 67 YEARS, S/O FATEH SINGH, R/O SHEOPUR, DISTRICT SHEOPUR, (MADHYA PRADESH)
- 2. ANGREJ SINGH, AGED ABOUT 55 YEARS, S/O BHAJAN SINGH, R/O SHEOPUR, DISTRICT SHEOPUR, (MADHYA PRADESH)
- 3. KUSHWANT SINGH, S/O SHRI SHADIRAM JAAT SIKKH, R/O CHAMBAL COLONY, SHEOPUR, (MADHYA PRADESH)

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This petition coming on for admission this day, the court passed the following:

### **ORDER**

Learned counsel for the petitioners submits that he wants to withdraw the

petition with liberty to raise grievances, when occasion arises and order may be passed accordingly.

In view of above, petition is **dismissed as withdrawn** with aforesaid liberty.

(RAJENDRA KUMAR-IV) JUDGE

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